

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 968
TO BE ANSWERED ON 25TH JULY, 2025**

CGHS RATES REVISION

968. SHRI B Y RAGHAVENDRA:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there is any proposal to increase the CGHS rates, considering they have remained unchanged for the past five years and if so, the details thereof;
- (b) whether the Government has any plans and timeline for revising the CGHS rates and if so, the details thereof alongwith the time when CGHS rates were last revised;
- (c) the total number of private hospitals and nursing homes with more than 50 beds;
- (d) the number of private hospitals having a bed capacity of over 50 empanelled under the CGHS, ABY, and ESI schemes; and
- (e) the time-frame by which a revision of laboratory charges and rates for common medical procedures like Caesarean section, appendectomy, herniotomy, and craniotomy, which have remained unchanged since 2014 is likely to be done?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (e) The revision of CGHS package rates is a continuous process. In recent years, CGHS have revised (i) Consultation Fee, ICU Rates and Room rents, (ii) 36 Radiological investigations and other investigations, (iii) 43 Cardiology procedures and Imaging, and (iv) 58 General Surgery, on 12.04.2023, 19.06.2023, 19.12.2023 and 01.02.2024 respectively.

Overhauling the complete list of investigations and procedures, is envisaged, under which the new rates have been approved by the Ministry. A new version of the Bill Clearing Software for CGHS has been taken up by CGHS in coordination with NHA, to simultaneously implement the new rates and empanelment terms and conditions.

A total of 992 private hospitals with more than 50 beds are empanelled under CGHS, 1198 under ESIC, and 2503 under PMJAY/ABY.
